

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). There is no proposal at present to set up any new Public Sector Undertaking in Kerala by the Ministry of Industry.

#### Hand-made match Industry in Tamil Nadu

278. SHRI M. ARUNACHALAM: Will the PRIME MINISTER be pleased to state:

(a) whether hand-made match industrial units in Tamil Nadu are on the verge of closure; and

(b) if so, the reasons thereof and the action taken/proposed to be taken to help the above industry?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) There are a large number of handmade match industrial units including small scale units in Tamilnadu. Government has no information about the fact that they are on the verge of closure.

(b) Does not arise.

#### Seniority of Deputationists Working in Public Sector Undertakings

279. SHRI KESHARI LAL: Will the PRIME MINISTER be pleased to state:

(a) whether the seniority of deputationists workings in Public Sector Undertakings under the ITEC programme while on deputation of the Ministry of External Affairs is protected in terms of Department of Personnel and Administrative Reforms O.M.No. 25/6/76-FAS dated 17th September, 1976;

(b) if so, whether the seniority of the officials who were on deputation under the

ITEC programme of the Ministry of External Affairs has been protected by Bharat Heavy Electrical Limited (BHEL) and if not, the reasons therefor;

(c) whether BHEL has received representations from the officials for protection of their seniority in terms of orders mentioned above for promotion to higher posts; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) The procedure prescribed by the Department of Personnel & Administrative Reforms for consideration of applications for foreign assignment does provide for a certificate from the employer of such applicants that their *lien* will be retained and seniority will be protected.

(b) BHEL, a company incorporated under the Companies Act 1956, has farmed its own promotion policy, keeping in view organisational needs. Cases of officials deputed under ITEC programme are also dealt with under the rules framed by the Company.

(c) and (d). Yes, Sir. These were dealt with in accordance with the policy.

#### Companies manufacturing Mopeds

280. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the names of the joint stock companies in private sector, which manufacture mopeds;

(b) the production of these vehicles in the last three years; and

(c) the cost of production of mopeds as per the cost audit reports?